

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).13471/2010

M/S. SHEETLA BARA & ANR.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 14/11/2011 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Garvesh Kabra,Adv.

For Respondent(s)

Mr. Arun K. Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Await return of notice of respondent No. 2 and 4.
List the matter on 12.12.2011.

(SUNIL THOMAS)
Registrar